Name of the corporate debtor: Tonk Water Supply Limited; Date of commencement of CIRP: 16.09.2022; List of creditors as on: 30.11.2022

List of operational creditors (Government dues)
(Amount in₹)

SI No.	Details of Claimant		Details of claim received		Details of claim admitted (provisionally)						Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if			
1	EMPLOYEES PROVIDENT FUND ORGANISATION	State	29.09.2022	20,885.00	-	Interest and Damages	No	No	No	NA	-	20,885.00	Claim form B is not received and hence kept under verification
TOTAL				**20,885.00**	**-**						**-**	**20,885.00**	

**only one claim form received. Besides, the Resolution professional has received recovery notice from Employee Provident Fund Organization (EPFO) for an amount of Rs. 20,885/- and Rs. 66,69,85,771/- from RUIDP Authority. The Resolution professional had requested them to submit the claim for crystalized amount in the specified form for verification. However till date no claim form received. Hence, the same has not been included in the claim list*